

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

(MP) IA 53 of 2020 in TP 125 of 2019 [CP(IB) 159 of 2018]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.04.2021**

Name of the Company: Mangesh Vithhal Kekre RP For Bhagwan
Motors Pvt Ltd
V/s
Bhagwan Motors Pvt Ltd & Ors
Section 33(1),33(2),34(1) of the Insolvency and
Bankruptcy Code, 2016.

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER
(through video conferencing)

Mr. Mangesh Vithhal Kekre, RP, is present in person.

Applicant as well as Registry is directed to issue notice upon the Respondent.

List the matter on 17.06.2021.

VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL
Dated this the 9th day of April, 2021

MANORAMA KUMARI
MEMBER JUDICIAL